

1	2	3
25.	Chandigarh	72.50
26.	Dadra Nagar Haveli	27.25
27.	Delhi	8,715.50
28.	Goa	190.75
29.	Lakshdweep	23.00
30.	Mizoram	585.00
31.	Pondicherry	77.75

Nationalisation of Lakshmi Commercial Bank Limited

9154. SHRI M.S.K. SATHIYENDRAN : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that Lakshmi Commercial Bank Limited is going to be nationalised and merged with some nationalised bank;

(b) if so, the reasons for the nationalisation;

(c) whether the bank is in red and whether the business is not satisfactory; and

(d) if so the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) There is no such proposal under consideration of Government.

(b) Does not arise.

(c) and (d) As per the latest available published accounts of Lakshmi Commercial Bank as at the end of December 1982 the bank is not in the red. The operation of Private Sector Bank are overseen by Reserve Bank of India, who also carry out inspections from time to time under the provisions contained in the Banking Regulation Act, 1949 and Reserve Bank of India Act, 1934. In accordance with these provisions, the

contents of the Inspection Report cannot be divulged.

Import Licences for Cars

9155. SHRI E.K. IMBICHIBAVA : Will the Minister of COMMERCE be pleased to state :

(a) the number of applications received for import licences for cars during the year 1983-84;

(b) the number of licences issued during this period; and

(c) the number of applications pending with Government at present ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P.A. SANGMA) : (a) 3262.

(b) 2057.

(c) 523 (The balance 682 applications have been rejected).

Implementation of I.R.D.P.

9156. SHRI GHULAM MOMAMMAD KHAN : Will the Minister of FINANCE be pleased to state :

(a) whether benefits of the Integrated Rural Development Programme have not been fully possible due to branch managers